

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 618  
152/241- 242/ND/2022**

**IN THE MATTER OF:  
Mr. Jaidev Sehrawat**

**...APPLICANT**

**Vs.**

**M/s. Golden Buildcon Pvt. Ltd and Ors.**

**...RESPONDENT**

**Section  
U/s 241-242**

**Order delivered on 19.01.2023  
(Virtual Hearing)**

**Coram:  
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Mr. VipulGanda, Advocate, Ms.  
Sreemantini Mukherjee,  
Advocate, Ms. Snigdha Pal,  
Advocate.**

**For the Respondent**

**:**

**ORDER**

Due to paucity of time, matter is adjourned to **21.02.2023.**

**Sd/-  
(COURT OFFICER)**